

THE HIGH COURT OF ORISSA, CUTTACK

NOTIFICATION

No.SCMS-3/2019/ **1026** Date: **14.08.2025**

It is hereby notified that Hon'ble the Chief Justice has been pleased to re-constitute the State Court Management Systems (SCMS) Committee as follows:-

- | | | |
|---|-----|---------------|
| 1. Hon'ble Shri Justice K.R. Mohapatra | ... | Chairperson |
| 2. Hon'ble Shri Justice Dixit K. Shripad | ... | Member |
| 3. Hon'ble Shri Justice B.P. Routray | ... | Member |
| 4. Hon'ble Dr. Justice S.K. Panigrahi | ... | Member |
| 5. Hon'ble Miss Justice Savitri Ratho | ... | Member |
| 6. Hon'ble Shri Justice M.S. Raman | ... | Member |
| 7. Hon'ble Shri Justice S.S. Mishra | ... | Member |
| 8. The Director, Odisha Judicial Academy, Cuttack | ... | Member |
| 9. The District & Sessions Judge, Cuttack | ... | Member |
| 10. Co-ordinator, Arbitration & Mediation Centre,
High Court of Orissa | ... | Member |
| 11. Central Project Coordinator, High Court of Orissa | ... | Member |
| 12. The Registrar, District Court, Cuttack | ... | Member |
| 13. Technical Director, NIC | ... | Member |
| 14. Superintending Engineer, Public Works department,
Govt. of Odisha, Bhubaneswar | ... | Member |
| 15. Mr. P.K. Rath, Sr. Advocate, High Court of Orissa | ... | Member |
| 16. Member Secretary, SCMS Committee | ... | Nodal Officer |

Court's Notification No. 866 dated 14.07.2025 is hereby withdrawn.

By order of the Chief Justice

Member Secretary, SCMS Committee (I/C)

Memo No **13427(8)** Date: **14.08.2025**

Copy forwarded to the

1. The Director, Odisha Judicial Academy, Cuttack
2. The District & Sessions Judge, Cuttack
3. Co-ordinator, Arbitration & Mediation Centre, High Court of Orissa
4. Central Project Coordinator, High Court of Orissa
5. The Registrar, District Court, Cuttack
6. Technical Director, NIC
7. Superintending Engineer, Public Works department,
Govt. of Odisha, Bhubaneswar
8. Mr. P.K. Rath, Sr. Advocate, High Court of Orissa

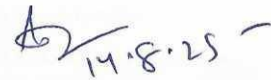
For favour of kind information.

Member Secretary, SCMS Committee (I/C)

Memo No **13428(100)** Date: **14.08.2025**

Copy forwarded to the

1. All Officers of the Court
 2. Addl. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
 3. ADR-cum-Addl. Principal Secretaries/ AR-cum-Sr. Secretaries/ Secretaries attached to Hon'ble Judges to place before Their Lordships.
 4. All Superintendents/ Section Officers of the Court.
 5. The Superintendent, Computer Section with an instruction to upload this notification in the Official website of this Court.
- For information through e-NS.


14.8.25

Member Secretary, SCMS Committee (I/C)